

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**


O R D E R

No. 1013 Dated 15-12-2016

All the Judicial Officers (list enclosed) are hereby nominated to attend one day Workshop on Juvenile Justice System scheduled to be held on 17th of December, 2016 at 9.30 A.M. in the J&K State Judicial Academy, Janipur, Jammu.

Besides this, the Director J&K State Judicial Academy, Jammu is hereby authorized to take up the matter with the concerned State Government departments regarding nomination of their subordinate officers at his own level.

By Order.



(Ashok Kumar Koul)
Registrar General

No: 25345-58/65 Dated 15-12-2016

15.12.16.

Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal.
.....for information of their Lordships.
4. Director J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers as well as concerned Principal District Judges informed accordingly.
5. Principal District & Sessions Judge Jammu/Samba/Kathua/Reasi/Ramban/Udhampur/Doda/Kishtwar/Rajouri/Poonch for information and with the request to make alternate arrangement regarding routine work of the Courts presided over by the nominated Judicial officers of their district so that no hardship is caused to the litigant public.


Registrar General

15.12.16

List of Participants for
One-day Workshop on Juvenile Justice in J&K
Organized by J&K State Judicial Academy
In collaboration with Save-The Children
On 17th December, 2016

Jammu District

1. Sanjay Gupta, Principal District & Sessions Judge, Jammu
2. Ms. Arti Mohan, Sub-Judge, Passenger Tax Magistrate, Jammu
3. Wangial Tsering, Forest Magistrate, First Addl. Munsiff, Jammu
4. Ms. Madhu, 2nd Addl. Munsiff, Jammu
5. Ms. Rekha Kapoor, Munsiff, R.S. Pora
6. Salah-ud-Din Ahmad, Munsiff/Addl. Special Mobile Magistrate (13th F.C.), R.S. Pora
7. Ms. Pooja Raina, Munsiff, Akhnoor
8. Ms. Arti Devi, Munsiff Jammu
9. Ms. Archana Charak, Munsiff, Bishnah

Samba District

10. Mohan Lal Manhas, Principal District & Sessions Judge, Samba
11. Ms. Shabnam Sheikh, Munsiff, Samba
12. Junaid Imtiyaz Mir, Addl. Munsiff, Samba

Udhampur District

13. Kikar Singh Parihar, Principal District & Sessions Judge, Udhampur
14. Ms. Sumati Sharma, Munsiff Chenani
15. Touseef Ahmad Magray, Munsiff, Majalata
16. Ms. Anjana Rajput, Addl. M. Magistrate, Udhampur

Reasi District

17. Shoba Ram Gandhi, Principal District & Sessions Judge, Reasi
18. Sandeep Gandotra, Sub-Judge, Katra
19. Jyoti Bhagat, Munsiff, Reasi
20. Naveen Jamwal, Munsiff Mahore

Kathua District

21. Vinod Chhatarji, Principal District & Sessions Judge, Kathua
22. Ms. Pooja Gupta, Munsiff, Basohli
23. Ms. Sumriti Sharma, Munsiff, Hiranagar

24. Rajeev Kumar, Munsiff, Billawar
25. Preet Simran Kour, Munsiff, Kathua

Doda(Bhaderwah) District

26. M.K. Sharma, Principal District & Sessions Judge, Bhaderwah
27. Ms. Girja Shavan, Munsiff, Bhaderwah
28. Shafeeq Ahmad malik, Munsiff, Thathrie
29. Javed Rana, District Mob. Magistrate, Doda

Kishtwar District

30. M.S. Parihar, Principal District & Sessions Judge, Kishtwar
31. Khem Raj, Munsiff, Kishtwar

Ramban District

32. Ms. Kalpana Revo, Principal District & Sessions Judge, Ramban
33. Abdul Nasir, Sub-Judge, Batote
34. Ajay Kumar, Munsiff, Ramban
35. Mudasar Farooq, Munsiff Banihal

Rajouri District

36. Inder Singh, Principal District & Sessions Judge, Rajouri
37. Naushah Ahmed, Sub-Judge, 13th F.C. Rajouri
38. Ms. Sandeep Kour, Sub-Judge, Nowsherah
39. Ms. Rajni Bhagat, Munsiff, Sunderbani
40. Brij Raj Singh, Munsiff, Kalakote
41. Sandeep Singh Sen, Munsiff, Koteranka

Poonch District

42. T.K. Raina, Principal District & Sessions Judge, Poonch
43. Tabraiz Ahmad, Munsiff, Addl. M. Magistrate, Surankote

District & Sessions Judge on Deputation

44. Puneet Gupta, Member Sales Tax Tribunal, Jammu
45. R.K. Wattal, Member Special Tribunal, Jammu
46. Ms. Bala Jyoti, PO One Man Forest Authority
47. Ms. Nighat Sultana, PO Industrial Tribunal
48. R.N. Wattal, Secretary Legal Services Authority

Sub-Judge on Deputaion

49. Amit Gupta, Secretary Accountability Commission

**Participants to be nominated by Secretary, Department of Law, Justice
& Parliamentary Affairs**
(Public Prosecutors of District courts of Jammu Province)

50. Rakesh Badyal, Public Prosecutor, Sessions Court, Jammu (9419187505)
51. Navneet Gupta, Public Prosecutor, Sessions Court, Udhampur
(9419629836)
52. Bhupinder Singh Charak, Public Prosecutor, Sessions Court, Samba
(9419797437)
53. Bharat Bhushan, Public Prosecutor, Sessions Court, Kathua (9419158183)
54. Madan Mohan Sharma, Public Prosecutor, Sessions Court, Reasi
(8858272210)
55. R.K. Goswami, Public Prosecutor, Sessions Court, Kishtwar
(9419154483)
56. Ms. Manju Sharma, Public Prosecutor, Sessions Court, Bhaderwah
(8803654165)
57. Balbir Singh Bali, Public Prosecutor, Sessions Court, Ramban
(9596680372)
58. Mukhtiar Sheikh, Public Prosecutor, Sessions Court, Poonch
59. Mirza Mukhtiar Ahmed, Public Prosecutor, Sessions Court, Rajouri
(9419170013)

Participants to be nominated by DGP, Police Department

60. Additional Director General of Police (Designated Nodal Officer for implementation of the Juvenile Justice Act and Rules in the Police Department).
61. Director, Sher-i-Kashmir Police Academy, Udhampur

Participant to be nominated by Chief Secretary, J&K Government

62. Secretary to Government Social Welfare Department